

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
[REAL VALUE PROMOTERS PRIVATE LIMITED] OPERATING IN [REAL
ESTATE ACTIVITIES] AT [CHENNAI DISTRICT]
(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	M/s. REAL VALUE PROMOTERS PRIVATE LIMITED PAN: AAACR4487K / CIN: U70101TN1995PTC032687
2.	Address of the registered office	Ambojini, No.17, Poes Road, II Street, Teynampet, Chennai – 600018
3.	URL of website	http://www.realvalue.in/
4.	Details of place where majority of fixed assets are located	<ol style="list-style-type: none"> 1. Padmalaya Apartments (Incomplete) - Siruseri Main Road, BBlock, Chennai, Tamilnadu - 603103 2. Neelkamal Annex Apartments (Incomplete) - 3/57, MettuStreet, Kazhipattur, Tamilnadu- 603103 3. 17.25 Acres Land at Pallavaram- 200 Ft wide PallavaramThoraipakkam, Radial King Road. Survey No : 53,53,51/1, 51/2A, 51/2B, 51/2C, 51/2D in Nemilichery Village, Tambaram Taluk.
5.	Installed capacity of main products/ services	The Company's major revenue is from construction of apartments and rental income.
6.	Quantity and value of main products/ services sold in last financial year	As per Audited Financials, turnover from operations for the FY 2022-2023 is Rs. 22,12,30,290/-
7.	Number of employees/ workmen	16 Employees (approx.)
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at:	Can be collected from the office of RP M/s. SPP Insolvency Professionals LLP, 2 nd Floor, GD Naidu towers, CODISSIA Building, Coimbatore 641018 Ph.no:73730 52341/ 94888 10404
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at:	[email to msureshkumar@icai.org / rvppl.cirp@gmail.com]
10.	Last date for receipt of expression of interest	30 th September 2024
11.	Date of issue of provisional list of prospective resolution applicants	10 th October 2024

12.	Last date for submission of objections to provisional list	15 th October 2024
13.	Date of issue of final list of prospective resolution applicants	25 th October 2024
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	25 th October 2024
15	Last date for submission of resolution plans	25 th November 2024
16.	Process email id to submit EOI	msureshkumar@icai.org / rvppl.cirp@gmail.com

Place: Chennai
Date: 10-09-2024

MAHALINGAM SURESH KUMAR

Digitally signed by MAHALINGAM SURESH KUMAR
DN: c=IN, o=Personal, postalCode=641015, st=Tamil Nadu, serialNumber=CA27B11253B8E0B04E03F2CFEDF438D7E6482377D45593A82F14296D09DFB882, cn=MAHALINGAM SURESH KUMAR
Date: 2024.09.10 12:12:47 +05'30'

(CA. Mahalingam Suresh Kumar)
Name and Signature of Resolution Professional
Reg. No.-IBBI/IPA-001/IP-P00110/ 2017-18/10217

10 Companies: Pursuit of Profit

THE ECONOMIC TIMES | CHENNAI | THURSDAY | 12 SEPTEMBER 2024 | WWW.ECONOMICTIMES.COM

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR (REAL VALUE PROMOTERS PRIVATE LIMITED) OPERATING IN [REAL ESTATE ACTIVITIES] AT [CHENNAI DISTRICT]
 (Under Regulation 30A(1) of the Securities and Exchange Board of India)

TELEVEN PARTICULARS

- Name of the company along with PAN / CIN / LLP No. **REAL VALUE PROMOTERS PRIVATE LIMITED**
 PAN: AAAGA4879N
 CIN: U27100TN30009332847
- Address of the registered office: **Arumbur, No.17, Ram Road, 3 Street, Narasimhar, Chennai - 600 019**
- URL of website: **http://www.rvpl.in**
- Details of place where majority of fixed assets are located:
 - Funtunary Apartments (Promotee) - Street Main Road, 8 Block, Chennai - 603103
 - Bekalgarh Area Apartments (Promotee) - 357, Madu Street, Kottapattur, Chennai - 603103
 - 17.5 Acres Land at Palavaram - 207/26 Palavaram Therothangal, Madu King Road, Survey No. 53, 53.5/1, 51/2A, 51/2B, 51/2C, 51/2D in North-Western Village, Therothangal
- Installed capacity of main products / services sold last financial year: **The Company's major revenue is from construction of apartments and retail premises.**
- Quantity and value of main products / services sold last financial year: **As per Auditor's Report, Revenue from operations for the FY 2022-2023 is ₹ 1,00,00,000/-**
- Number of employees / working: **16 Employees (approx.)**
- Further details including list of available financial statements (with schedule) of two years, lists of creditors, are available at: **Can be collected from the office of IIP No. 9/99 Indraprastha Professionals LLP, 2nd Floor, GD Trade Towers, COOBSIDA Building, Coimbatore - 541 616**
- Eligibility for resolution applicants (under section 30(2)(b) of the Code is available at: **http://www.rvpl.in**
- Last date for receipt of expression of interest: **30th September 2024**
- Date of issue of provisional list of prospective resolution applicants: **10th October 2024**
- Last date for submission of objections to provisional list: **15th October 2024**
- Date of issue of final list of prospective resolution applicants: **25th October 2024**
- Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants: **29th October 2024**
- Last date for submission of resolution plans: **29th November 2024**
- Process email to be submitted to: **investor@rvpl.in**

Place: Chennai
 Name and Signature of Resolution Professional: **Dr. CA. Mahalingam Suresh Kumar**
 No. 99, 488/10th Avenue, 10th Floor, 600112

PNB Fraud: ED Attaches Assets Worth ₹29.75 cr of Nirav Modi

Our Political Bureau

New Delhi: The Enforcement Directorate (ED) has provisionally attached assets to the tune of ₹29.75 crore belonging to diamond merchant Nirav Modi, key accused in the Punjab National Bank (PNB) fraud case.

The provisional attachment has been made by the federal agency in the form of immovable properties and Bank Balances amounting to ₹29.75 crore belonging to Nirav Modi and his companies in India.

ED had initiated a money laundering probe under relevant provisions of the PMLA, on the basis of an FIR registered by CBI, in bank fraud of ₹498.20 Crore. During course of investigation, assets worth ₹29.75 crore of Nirav Modi and his group of companies, which are being provisionally attached under PMLA, 2002, the agency said in a press statement Wednesday.

Ford to Finalise India Strategy, Chennai Plant to Start as EOU

Our Bureau

Chennai: Ford is likely to make a formal announcement of its India strategy soon. The company is understood to be finalising its entry strategy which will initially include exports, followed by assembly of CKDs (completely knocked down kits). "The Chennai plant, which was non-operational since mid-2022 will start as an Export Oriented Unit (EOU)," a person in the know told ET.

This comes as Tamil Nadu Chief Minister MK Stalin on Wednesday said he had met with Ford officials to discuss the future of their shuttered plant in Maraimalai Nagar near Chennai.

"I had a very engaging discussion with the team from Ford Motors' representatives about the feasibility of renewing Ford's three decade partnership with Tamil Nadu for the world," he said in a post on X (formerly Twitter). The meeting with Ford is expected to be held in Chennai, a city where he has been looking to garner fresh investments for the state.

Further clarity is expected upon Stalin's return, some



Tamil Nadu Chief Minister MK Stalin meets the Ford Motor team in the US as part of his 17-day visit to America to attract more investments to his state. PFI

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 CIN: U22222TN300066144783, GSTIN: 33AAJ0561H1JZE
 Tel. No. 07974-26629, Fax No. 07974-26619, E-mail: spm@spmmadipuram.com
 Website: http://spmmadipuram.com

NOTICE INVITING TENDERS
 Advt. No. 179 Date: 11.09.2024
 The Chief General Manager, Security Paper Mill, Narmapuram (M.P.) Pin 461005 invites sealed tenders for following material purchase. Interested Manufacturers/Suppliers may visit our website <http://spmmadipuram.spmmil.com> or <http://procure.gov.in> for detailed tender specifications / terms and conditions of tender enquiry.

EAST COAST RAILWAY

NAME OF WORK: REPLACEMENT OF 12.50 KM OF 2.50 M GAUGE TRACK (W&T) DIVISION, IN KK & K L SECTION, UNDER AT, ACTION ENGINEER (REPRODUCTION) (W&T) DIVISION, IN KK & K L SECTION, ENGINEER (S&I) (S&I) SECTION, ENGINEER (S&I) (S&I) SECTION, ENGINEER (S&I) (S&I) SECTION.

Approximate Value: ₹ 1,35,29,47,95, (INR) (EST. BY THE Chief Engineer (Construction))

EST. BY THE Chief Engineer (Construction)

At 1500 hrs. on 12.09.2024

Manuscripts are not allowed against this tender and any information received shall be ignored.

Complete information including tender documents are available in website: www.ecr.gov.in

Sr. Districtional Signal & Telecom, PR-612/P/24-25, Engineer, Waltair.

KMF Karnataka Co-Operative Milk Producers' Federation Limited
 KMF Complex, Dr. M. H. Marigowda Road, DRC Post, Bangalore-560 029.
 Tel: 080-2553789/2609634 Fax: 080-25536105

IFT No. KMF/ENG/BELLARY ICIP-MACHINES/2024-25 Date: 11.09.2024

TENDER NOTIFICATION
 [Two cover System] [Through KPP Portal only]

Karnataka Milk Federation Ltd, Bangalore invites tender through KPP Portal for the works mentioned in the below table. The interested and reputed firms, suppliers, manufacturers may participate in the tender by logging on to website <http://www.kpp.karnataka.gov.in> & also contact Helpdesk No.-08023010900/23010901 E-mail: hhp@kpfed.kb@intarvo.com.

Sl. No.	Name of the work	Qty	EMD (Rs.)	Period of completion
1	Design, Supply, Installation, testing and commissioning 8 Line 1200 PPH Capacity ice cream liner cup & cone filling machine For Bellary ice cream plant, Bellary	1 No	1,36,00,00/-	06 Months
2	Design, Supply, Installation, testing and commissioning 700 LPH Continuous ice cream freezer machines For Bellary ice cream plant, Bellary	1 No	2,25,00,00/-	06 Months
3	Design, Supply, Installation, testing and commissioning of liner cup & cone filling machine Including 3000 litres/Hr capacity Hardening Tunnel For Bellary ice cream plant, Bellary.	1 No	9,00,00,00/-	06 Months

1) Tenders may be downloaded from dated 12.09.2024 to 11.10.2024 up to 4:00 PM. 2) Last date for Tender submission on 11.10.2024 up to 4:00 PM. 3) Pre-Bid Meeting on 24.09.2024 at 11.30 AM. 4) Tender (Part 1) to be opened on 12.10.2024 at 04:30 PM.

Hence forth changes / modification in the tender, it will be uploaded on KPP Portal only.

For Karnataka Co-Op. Milk Federation Ltd., Sd/- Director [Engineering-2]

KMF Karnataka Co-Operative Milk Producers' Federation Limited
 KMF Complex, Dr. M. H. Marigowda Road, DRC Post, Bangalore-560 029.
 Tel: 080-2553789/2609634 Fax: 080-25536105

IFT No. KMF/ENG/CURD BLAST SYSTEM/2024-25/24-25 Date: 11.09.2024

SHORT TERM TENDER NOTIFICATION
 [Two cover System] [Through KPP Portal only]

Karnataka Milk Federation Ltd, Bangalore invites tender through KPP- Portal for the works mentioned in the below table. The interested and reputed firms, suppliers, manufacturers may participate in the tender by logging on to website <http://www.kpp.karnataka.gov.in> & also contact Help desk No.-08023010900/23010901 E-mail: hhp@kpfed.kb@intarvo.com.

Sl. No.	Name of the work	Qty	EMD (Rs.)	Period of completion
1	Upgradation of Existing Refrigeration System for new curd blast system & curd cold rooms at Mother Dairy, Yealhanaka, Bangalore.	1 JOB	9.5 Lakhs	06 Months

1) Tenders may be downloaded from dated 12.09.2024 to 30.09.2024 up to 4:00 PM. 2) Last date for Tender submission on 30.09.2024 up to 4:00 PM. 3) Pre-Bid Meeting on 19.09.2024 at 11.30 AM. 4) Tender (Part 1) to be opened on 01.10.2024 at 04:30 PM.

Hence forth changes / modification in the tender, it will be uploaded on KPP Portal only.

For Karnataka Co-Op. Milk Federation Ltd., Sd/- Director [Engineering-2]

KMF Karnataka Co-Operative Milk Producers' Federation Limited
 KMF Complex, Dr. M. H. Marigowda Road, DRC Post, Bangalore-560 029.
 Tel: 080-2553789/2609634 Fax: 080-25536105

IFT No. KMF/ENG/BELLARY ICIP-MACHINES/2024-25 Date: 11.09.2024

TENDER NOTIFICATION
 [Two cover System] [Through KPP Portal only]

Karnataka Milk Federation Ltd, Bangalore invites tender through KPP Portal for the works mentioned in the below table. The interested and reputed firms, suppliers, manufacturers may participate in the tender by logging on to website <http://www.kpp.karnataka.gov.in> & also contact Helpdesk No.-08023010900/23010901 E-mail: hhp@kpfed.kb@intarvo.com.

Sl. No.	Name of the work	Qty	EMD (Rs.)	Period of completion
1	Design, Supply, Installation, testing and commissioning of 800-1200 LPH Capacity Fruit feeder machine for Bellary ice cream plant, Bellary.	1 No	20,00,00/-	06 Months
2	Design, Supply, Installation, testing and commissioning 6000 PPH Capacity Rotary cup ice cream machine for Bellary ice cream plant, Bellary	1 No	50,00,00/-	06 Months

1) Tenders may be downloaded from dated 12.09.2024 to 30.09.2024 up to 4:00 PM. 2) Last date for Tender submission on 30.09.2024 up to 4:00 PM. 3) Tender (Part 1) to be opened on 01.10.2024 at 04:30 PM.

Hence forth changes / modification in the tender, it will be uploaded on KPP Portal only.

For Karnataka Co-Op. Milk Federation Ltd., Sd/- Director [Engineering-2]

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US Election Results Unlikely to Affect Tax Benefits: Turk

Sanjeev Choudhary

New Delhi: The Inflation Reduction Act (IRA), aimed at attracting clean energy investments to the US, is better-fitting all parts of America, including the Republican-dominated areas, and therefore will remain a durable source of economic boom for the US, regardless of the outcome of the presidential election, US deputy secretary of energy David Turk has said.

"What we've seen is that the IRA, in particular, has a lot of those tax incentives, grants, other forms of support, which are really embedded in our society, all parts of our country's so-called red states and blue states and purple states are all benefiting from those investments," Turk told ET in an interview during his recent India visit.

"And so, the thought that politicians of any stripe will repeal some of the IRA tax incentives, Turk said without naming the companies.

IRA is an important US election issue, with US Republican presidential nominee Donald Trump pledging to rescind any "unused" funds under the IRA should he be elected in November.

Turk said the "leadership does matter" but the outcome of the presidential election is unlikely to stall the clean energy progress the IRA has triggered. Many Indian companies are investing in the US, taking advantage of IRA tax incentives, Turk said, without naming the companies.

hing's causing such an economic boom for the US, regardless of the outcome of the presidential election, US deputy secretary of energy David Turk has said.

"What we've seen is that the IRA, in particular, has a lot of those tax incentives, grants, other forms of support, which are really embedded in our society, all parts of our country's so-called red states and blue states and purple states are all benefiting from those investments," Turk told ET in an interview during his recent India visit.

"And so, the thought that politicians of any stripe will repeal some of the IRA tax incentives, Turk said without naming the companies.

Prestige to Use ₹5k cr QIP Raise to Reduce Debt, Acquire Assets

₹1,500 cr planned for debt reduction, ₹1,750 cr for land acquisition: CMD

Expansion Plans

Over the next five years Prestige Estate Projects plans to invest ₹1,500 crore to core growth

Invest ₹1,500 crore to core growth

Sell ₹5,000 crore of residential assets

Target over 4 times growth in exit rental income from office and retail segments

Over the next 3 to 5 years it plans to have at least 50 million sq ft projects in the pipeline annually across major cities

Company working on an IPO for its hospitality business

by business and established a subcommittee to supervise the process. Prestige plans to have at least 50 million sq ft of projects in the pipeline annually over the next three to five years across major cities such as Mumbai, Bengaluru, Pune, Chennai, Delhi-NCR and Hyderabad.

In the last quarter, the company acquired land worth ₹600 crore across Delhi-NCR, Mumbai, Hyderabad and Bengaluru.

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